



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No. 5087/IC(A)/2010
F. No.CIC/MA/A/2009/000876
Dated, the 2nd February, 2010

Name of the Appellant : Shri. A. Sethu

Name of the Public Authority : P.E.S.O.

Facts:

1. The appeal was scheduled for hearing on 29th January, 2010 but the appellant did not avail of this opportunity. The appeal is therefore examined on merit.

2. The appellant has asked for certain information through as many as 26 queries which relate to use of explosives in digging of wells by the farmers for irrigation purposes. The CPIO has replied and furnished a point wise response. The appellant is however not satisfied. He has therefore pleaded for providing complete information.

Decision:

3. An information seeker is expected to ask for information as per section 2 (f) of the Act, which requires that the information should be available in any material form. If necessary, an information seeker may seek inspection of relevant documents so as to identify and specify the information which should be furnished as per the provisions of the Act. A requester is not expected to elicit views and opinion of the CPIO through various queries. The appellant is accordingly advised to inspect the records. Upon inspection, he may identify the

documents for disclosure by the respondent. The CPIO is directed to allow inspection on a date and time convenient to both the parties within 15 days from the date of issue of this decision.

4. If any document is to be refused, the grounds for doing so should be clearly indicated for review, if necessary, by the Commission.

5. The appeal is thus disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissioner

Authenticated true copy:

(M.C. Sharma)
Deputy Registrar

Name & address of Parties:

1. Shri A. Sethu, 237/202A, Periyar Pathai, Choolaimedu, Chennai – 600 054
2. Shri K. Thiagarajan, Controller of Explosives & PIO, Petroleum Explosives & Safety Organisation, 140 Rukmani Laksmipathi Salai, Egmore, Chennai – 600 008
3. Shri S. Sargunaraman, Jt. Chief Controller of Explosives, Petroleum Explosives & Safety Organisation, 140 Rukmani Laksmipathi Salai, Egmore, Chennai – 600 008